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***IN THE HIGH COURT OF DELHI AT NEW DELHI**

+CS(OS) 373/2017

MRS. POOJA GUPTA & ORS

..... Plaintiff

Through: Mr. Akhil Suri, Adv.

versus

MRS. SUJATA AGGARWAL & ORS

..... Defendants

Through: None

CORAM:

**JOINT REGISTRAR (JUDICIAL) SH. DEVENDER NAIN
(DHJS)**

ORDER

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02.02.2023

Counsel for plaintiff seeks some time to give some clarification in IA No. 18293/2022. None is present on behalf of defendants. List for clarification on IA No.18293/2022 as well as for appearance of defendants on 20.02.2023.

**DEVENDER NAIN (DHJS),
JOINT REGISTRAR (JUDICIAL)**

FEBRUARY 2, 2023/cd